

ORISSA ACT III OF 1946

THE ORISSA LEGISLATIVE ASSEMBLY SPEAKER'S AND DEPUTY SPEAKER'S SALARIES (AMENDMENT) ACT, 1946

[Received the assent of the Governor on the 9th June 1946, first published in the Orissa Gazette on the 14th June 1946]

AN ACT TO AMEND THE ORISSA LEGISLATIVE ASSEMBLY SPEAKER'S AND DEPUTY SPEAKER'S SALARIES ACT, 1937

WHEREAS it is expedient to amend the Orissa Legislative Assembly Speaker's and Deputy Speaker's Salaries Act, 1937, in the manner hereinafter appearing ;

It is hereby enacted as follows :—

Short title and commencement

1. (1) This Act may be called the Orissa Legislative Assembly Speaker's and Deputy Speaker's Salaries (Amendment) Act, 1946.

(2) It shall be deemed to have come into force on the 29th May 1946.

Amendment of section 2, Orissa Act IV of 1937

2. In section 2 of the Orissa Legislative Assembly Speaker's and Deputy Speaker's Salaries Act, 1937 (hereinafter referred to as the said Act), for the words "four hundred rupees" the words "one thousand rupees" shall be substituted.

Amendment of section 3, Orissa Act IV of 1937

3. In section 3 of the said Act, for the words "one hundred and fifty rupees" the words "three hundred and fifty rupees" shall be substituted.

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